

No. Estt.16/ 426 /2018.
Chief Metropolitan Magistrate's,
Office, Esplanade Court, Mumbai.
Date :- 21.03.2018

OFFICE ORDER

- Sub. -**
- 1 Holiday & Sunday Court of Metropolitan Magistrates, Mumbai for production of Accused person within 24 Hours.
 - 2 This Office Order No. Estt.16/1658/2011, 29.11.2011.

Pursuant to the Notification No. Misc. 145/15 dated 6th October, 1973 bringing into force the system of Holiday & Sunday Courts of Metropolitan Magistrates for production of accused person within 24 hours of his arrest, the following arrangement has been made for attending the Holiday Remand Duty by the Judicial Officers at Esplanade, Dadar, Bandra & Borivali Centre of Courts between 11.00 a.m. to 02.00 p.m. for the months of **APRIL to JUNE, 2018** as per Roster shown below.

The Judicial Officers are directed to stop the practice of handing over the Holiday Remand Duties to other Judicial Officers. However, in the emergent circumstances if the Judicial Officer is unable to attend his/her Holiday Remand Duty, he/she should make his/her own arrangement for attending his/her Holiday Remand duty by another Judicial Officer and should submit the prior intimation of the same mentioning the name of the Judicial Officer who will attend his/her Holiday Remand Duty.


If the Judicial Officer who is assigned the Holiday Remand Duty, is on leave or otherwise absent due to his nomination for attending Seminar/Training/Workshop/Conference, his/her Holiday Remand duty shall be attended by the Judicial Officer who is directed to hold the charge as per Standing Order.

Members of the staff consisting of Class III & Class IV or Stenographers as required by concerned Judicial Officer shall attend Holiday Remand duty on Sundays and Holidays.

Roster of attendance of the Judicial Officers at the Esplanade, Dadar, Bandra & Borivali Centre of Courts for REMAND DUTY on Sundays and holidays during the months of APRIL TO JUNE, 2018.

DATE	ESPLANADE	DADAR	BANDRA	BORIVALI
APRIL - 2018				
01.04.2018	Shri. A. A. Ghanivale	Shri. G. G. Bhansali	Shri. T. A. Sandhu	Shri. S. S. Pallod
08.04.2018	Shri. V. V. Muglikar	Shri. P. B. Lokhande	Shri. A. D. Palaspagar	Shri. S. U. Mahadar
14.04.2018	Shri. K. N. Shinde	Shri. S. K. Mungilwar	Shri. S. R. Agarwal	Shri. S. D. Kamat
15.04.2018	Smt. K. K. Shah	Shri. V. J. Dongre	Shri. A. P. Kulkarni	Shri. V. A. Karande
22.04.2018	Shri. R. S. Aradhye	Shri. H. B. Sirsalkar	Shri. S. G. Baokar	Shri. V. I. Bhandari
28.04.2018	Ms. R. D. Khedekar	Smt. J. G. Poonawala	Shri. P. P. Abhang	Shri. Prashant P. Kulkarni
29.04.2018	Shri. P. A. Sane	Shri. D. P. Khandelwal	Shri. S. S. Bose	Shri. R. S. Jambotkar
30.04.2018	Shri. R. M. Karade	Shri. N. G. Satpute	Shri. B. U. Chaudhari	Shri. S. B. Bhajipale
MAY - 2018				
01.05.2018	Shri. I. R. Shaikh	Shri. P. H. Karve	Shri. H. L. Manwar	Smt. S. B. Shetty
06.05.2018	Smt. S. T. Dande	Shri. R. B. Giri	Shri. V. S. Mane	Shri. P. M. Gupta
12.05.2018	Shri. V. V. Patil	Shri. A. A. Panchbhai	Shri. S. B. Joshi	Shri. Y. P. Manathkar
13.05.2018	Shri. R. R. Khan	Shri. M. A. Shinde	Shri. R. S. Sarkale	Shri. V. B. Bohra
20.05.2018	Smt. A. H. Kashikar	Shri. J. C. Dhengale	Shri. Prasad P. Kulkarni	Shri. V. R. Dasari
26.05.2018	Smt. S. V. Sahare	Shri. G. B. Yadav	Shri. D. L. Nikam	Shri. K. G. Paldewar
27.05.2018	Shri. D. D. Kurulkar	Shri. P. K. Deshpande	Shri. A. B. Shendge	Shri. A. A. Ghanivale
JUNE - 2018				
03.06.2018	Shri. A. K. Kale	Shri. M. P. Bhavsar	Shri. G. G. Bhansali	Shri. T. A. Sandhu
09.06.2018	Shri. S. S. Pallod	Shri. V. V. Muglikar	Shri. P. B. Lokhande	Shri. R. S. Aradhye
10.06.2018	Shri. A. D. Palaspagar	Shri. S. U. Mahadar	Shri. K. N. Shinde	Shri. S. K. Mungilwar
16.06.2018	Shri. S. R. Agarwal	Shri. S. D. Kamat	Smt. K. K. Shah	Shri. V. J. Dongre

17.06.2018	Shri. A. P. Kulkarni	Shri. V. A. Karande	Shri. H. B. Sirsalkar	Shri. S. G. Baokar
23.06.2018	Shri. V. I. Bhandari	Ms. R. D. Khedekar	Smt. J. G. Poonawala	Shri. P. P. Abhang
24.06.2018	Shri. Prashant P. Kulkarni	Shri. P. A. Sane	Shri. D. P. Khandelwal	Shri. S. S. Bose


 (Laxmikant A. Bidwai)
 I/c. Chief Metropolitan Magistrate,
 Esplanade, Mumbai
 21/06/2018

C.C.To :

1. All Addl. Chief Metropolitan Magistrates & Metropolitan Magistrates, Mumbai.
2. Registrar, Esplanade, Mumbai.
3. Presidents/Secretaries of Advocates Bar Associations of all the Centre of Courts.
4. Municipal Commissioner, Mumbai.
5. Commissioner of Police, Mumbai.
6. Chief Police Prosecutor, Mumbai
7. Dy. Registrar/Asst. Registrars/Sr. Judicial Clerk/Controlling J.C. of all Centre of Courts.
8. The Inspector of Police (W.Rly), Mumbai Central.
9. The Inspector of Police (C.Rly), C.S.T.
10. Gazette Section/Statement Section.
11. Confidential Section/Stationery Section.
12. Server Section, Esplanade.
13. Office Order File.
14. Select File.